## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 1032

### TO BE ANSWERED ON THE 31<sup>st</sup> JULY, 2024/ SRAVANA 9, 1946 (SAKA)

### **CONDITIONS OF PRISONS**

### 1032 # SHRI SANJAY SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total prescibed capacity of prisons in the country and the total number of prisoners in the country;

(b) the percentage of excess prisoners lodged in Indian prisons vis-a-vis their capacity, the details thereof, State-wise;

(c) the increase in the total number of prisoners during the last five years, the number of new prisons and barracks constructed during the said period; and

(d)the total number of prisoners who have died because of lawlessness in prisons during the said period, the details of natural and unnatural deaths out of the deaths that have occurred?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR)

(a) and (b): The National Crime Records Bureau (NCRB) compiles prison statistics reported to it by the States and Union Territories and publishes the same in its annual publication "Prison Statistics India". The latest published report is of the year 2022. State/UT-wise details of capacity of prisons, inmate population and occupancy rate as on 31<sup>st</sup> December, 2022 are given in Annexure. (c): Details of the total number of prisoners and number of jails constructed from the year 2018 to 2022, as reported by the States/Union Territories to NCRB, are as follows:

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Year	2018	2019	2020	2021	2022
Number of	466802	481387	488511	554034	573220
prisoners as on					
31 <sup>st</sup> December					
Number of jails	16	25	7	12	8
constructed					

(d): Specific information with regard to the death of prisoners because of lawlessness is not maintained by NCRB. During the year 2022, there were 1773 natural deaths and 159 unnatural deaths in prisons.

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SI. No.	State/UT	Capacity of Prisons	Inmate Population	Occupancy rate
1	ANDHRA PRADESH	8659	7254	83.8
2	ARUNACHAL PRADESH	333	335	100.6
3	ASSAM	9564	11592	121.2
4	BIHAR	47750	64914	135.9
5	CHHATTISGARH	14143	20451	144.6
6	GOA	624	681	109.1
7	GUJARAT	14065	16611	118.1
8	HARYANA	20953	25471	121.6
9	HIMACHAL PRADESH	2528	2881	114.0
10	JHARKHAND	17671	19615	111.0
11	KARNATAKA	15589	16203	103.9
12	KERALA	8369	8883	106.1
13	MADHYA PRADESH	29715	48857	164.4
14	MAHARASHTRA	25443	41070	161.4
15	MANIPUR	1272	855	67.2
16	MEGHALAYA	680	1137	167.2
17	MIZORAM	1364	1580	115.8
18	NAGALAND	1490	469	31.5
19	ODISHA	22855	18962	83.0
20	PUNJAB	26556	30801	116.0
21	RAJASTHAN	22963	24659	107.4
22	SIKKIM	260	387	148.8
23	TAMIL NADU	24342	18806	77.3
24	TELANGANA	7997	6497	81.2
25	TRIPURA	2365	1194	50.5
26	UTTAR PRADESH	67600	121609	179.9
27	UTTARAKHAND	3741	6858	183.3
28	WEST BENGAL	21476	28789	134.1
29	A & N ISLANDS	319	258	80.9
30	CHANDIGARH	1120	1195	106.7
31	DNH & DAMAN DIU	170	176	103.5
32	DELHI	10026	18497	184.5
33	JAMMU & KASHMIR	3629	5314	146.4
34	LADAKH	155	30	19.4
35	LAKSHADWEEP	64	6	9.4
36	PUDUCHERRY	416	323	77.6
	TOTAL	436266	573220	131.4

State/UT-wise details of capacity of prisons, inmate population and occupancy rate as on 31st December, 2022